REPORT OF THE COMMITTEE ON PETITIONS

SHRI JANA KRISHNA MURTHY K. (Gujarat): Sir, I present the Hundred and Twenty-second Report (in English and Hindi) of the Committee on Petitions on the Petitions signed by S/Shri Niranjan Barpanda of Bhawani Nagar and Kedar Luha of Pensionpara in District Sambalpur of Orissa regarding non-implementation of the amended pension payment provisions by the State Bank of India.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SHRI K. CHANDRAN PILLAI (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour (Fourteenth Lok Sabha):

- (i) Third Report on Action Taken by the Government on the recommendations/observations contained in the First Report of the Committee on Demands for Grants (2004-2005) of the Ministry of Labour and Employment; and
- (ii) Fourth Report on Action Taken by the Government on the recommendations/observations contained in the Second Report of the Committee on Demands for Grants (2004-2005) of the Ministry of Textiles.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

SHRI TARLOCHAN SINGH (Haryana): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha):

(i) Fourth Report on Action Taken by the Government on the recommendations/observations contained in the Twenty-eighth Report

- of the erstwhile Standing Committee on Labour and Welfare on Development of Primitive Tribal Groups;
- (ii) Fifth Report on Action Taken by the Government on the recommendations/observations contained in the First Report of the Committee on Demands for Grants (2004-2005) of the Ministry of Social Justice and Empowerment; and
- (iii) Sixth Report on Action Taken by the Government on the recommendations/observations contained in the Second Report of the Committee on Demands for Grants (2004-2005) of the Ministry of Tribal Affairs.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SHRI B.K. HARIPRASAD (Karnataka): Sir, I lay on the Table a copy (in English and Hindi) of the Fifth Report of the Department-related Parliamentary Standing Committee on Urban Development (2004-2005) on Action Taken by the Government on the recommendations contained in its Second Report on Demands for Grants (2004-2005) of the Ministry of Urban Development.

MATTERS RAISED WITH THE PERMISSION

Harassment of three female cadets at the Indian Air Force Academy in Dundigal, Hyderabad

श्रीमती सुषमा स्वराज (उत्तरांचल): सभापित जी, आपकी अनुमित से मैं एक महत्वपूर्ण मसला आज इस सदन में उठाना चाहती हूं। महोदय, पिछले सप्ताह "आज तक" चैंनल ने एक खबर दिखाकर पूरे देश का ध्यान यौन शोषण की घटना की तरफ आकृष्ट किया था। उस खबर में यह दिखाया गया था कि इंडियन एयरफोर्स अकादमी, डिंडीगल, हैदराबाद में तीन महिलाएं जो पायलट बनने का प्रशिक्षण ले रही थीं, उन्हें यह कहकर कि तुम फिजिकली अनिफट हो, पासिंग आउट परेड से कुल बीस दिन पहले अकादमी से बाहर कर दिया गया। महोदय, वे तीनों लड़िकयों-कुमारी अंशु सिंह, कुमारी सरबजीत जस और कुमारी प्रीति बहुल-अलग-अलग शहरों से इंटरव्यू देकर एक ही बात कह रही थी कि उनका एक सीनियर इंस्पेक्टर, जो उन्हें प्रशिक्षण देता था,